

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.241 - IA/1478(AHM)2023
in
C.P. (IB)/176(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

Shri Dinesh Jamnadas Khanpara
Vs
Rbl Bank Ltd.

.....Applicant

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Aditi Sharma,, Adv. for Mr. Atul Sharma, Adv.
For the Respondent : Mr. Anip Gandhi, Adv. for RBL Bank
For personal guarantor : Ms. M A Gogia, Adv.

ORDER

Ld. Counsel appeared for the applicant – personal guarantor submits that she intends to file rejoinder to the reply filed by the Financial Creditor in this matter. Registry is directed to accept the rejoinder and upload the same. RP is directed to get a copy and serve on the applicant.

List the matter before regular bench on 16.02.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)